To

The Pr. Chief Commissioner/Chief Commissioner of Central GST (All)
The Pr. Chief Commissioner/Chief Commissioner of Customs & Central GST (All)
The Pr. Chief Commissioner/Chief Commissioner of Customs (All)
The Pr. Chief Commissioner/Chief Commissioner of Customs (Prev)

Madam/Sir,

Sub: Preparation of panel for appointment of Senior Intelligence Officers & Intelligence Officers in Directorate of Revenue Intelligence, Zonal Unit, Hyderabad on Loan Basis – regarding.

***

The Directorate of Revenue Intelligence, Hyderabad Zonal Unit is in the process of drawing up a panel of suitable candidates for filling up posts of Senior Intelligence Officers (Pay level – 8/9) & Intelligence Officers (Pay level – 7) by appointing suitable officers from the grade of Superintendent/Inspectors/Examiners/Preventive Officers of Customs & Central GST on Loan Basis at various units of Visakhapatnam Regional Unit, Vijayawada Regional Unit, Nellore Sub-Regional Unit, Kakinada Sub-Regional Unit, Bhubaneswar Regional Unit & Hyderabad Zonal Unit.

2. Normally, the loan is for an initial period of (02) two years, which can be extended by another two years, subject to willingness of the officers, his/her performance, concurrence of his/her parent Commissionerate and approval of the Competent Authority.

3. Further, as per Para IV of Ministry’s F.No. A35017/28/92-AD.IIIB dated 30.06.1994 officers posted in certain charges/organisations/assignments/ are required to complete the ‘Cooling Off’ period of not less than two years before posting in Directorate of Revenue Intelligence. However, the concerned Chief Commissioner of Customs/GST has been given the power to relax the “Cooling Off” period.

4. It is requested that the circular may please be brought to the notice of all the formations under your jurisdiction and the applications of willing officers be forwarded to this office. While forwarding the names of the willing officers, the following information in respect of them may be furnished:-
1. Bio-data and willingness of the officer
2. History of Postings
3. ACR/APAR Gradings for the last 5 years duly verified and attested by the Additional/Joint Commissioner (P&V).
4. Vigilance Clearance.
5. No Objection Certificate to relieve the officer in the event of his/her selection and permission to relax the ‘Cooling off’ period, wherever applicable from the Cadre Controlling Authority.

5. The above information/details may kindly be arranged to be furnished to this office by 20.04.2020 and advance copy, if any, may be forwarded to admn.hzu-dri@gov.in

Yours faithfully,

(D.P. Naidu)
Additional Director General

Copy for information to:-

i. The Web Master (CBIC), Directorate General of Systems, New Delhi with a request to post this circular on the Department website.
ii. The Pr. Additional Director General / Additional Director General, DRI, HQRS, BZU/CZU/CoZU/DZU/GZU/IZU/HZU/LZU/Lud ZU/MZU
iii. The Additional Director (Admin.), DRI, HQRS., New Delhi with a request to place the Circular on DRI website.